

HIGH COURT OF TRIPURA
AGARTALA

No.F.13(3)-HC/2019/4051

Dated, Agartala, the 26th February, 2019

NOTIFICATION

The Hon'ble High Court has been pleased to order that subject to review, the services of the following Judicial Officers be continued upto the age of 60(sixty) years in terms of the Rules;-

1. **Shri Udit Choudhury**, Judge, Family Court, Kailashahar, Unakoti Judicial District.
2. **Shri P.K.Datta**, District & Sessions Judge, Unakoti Judicial District, Kailashahar.

By order
Sd/-
(S.G.Chattopadhyay)
Registrar General

No.F.13(3)-HC/2019/4052-82

Dated, Agartala, the 26th February, 2019

Copy to:-

1. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. The LR & Secretary, Law, Government of Tripura, Agartala.
5. **The District & Sessions Judge**
South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur /West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai / Unakoti Judicial District, Kailashahar/ Dhalai Judicial District, Ambassa /Sepahijala Judicial District, Sonamura.
6. The Judge, Family Court, Kailashahar, Unakoti Judicial District.
7. The Director, Tripura Judicial Academy, Agartala.
8. The Member Secretary, TSLSA.
9. The Secretary, HCLSC, High Court of Tripura, Agartala.
10. The Registrar (Vigilance), High Court of Tripura, Agartala.
11. The Registrar (Judicial), High Court of Tripura, Agartala.
12. The Registrar (Admn.), High Court of Tripura, Agartala.
13. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
14. The Joint Registrar, High Court of Tripura, Agartala.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. The Treasury Officer, Unakoti Revenue District, Kailashahar.
17. Shri Udit Choudhury, Judge, Family Court, Kailashahar, Unakoti Judicial District.

18. Shri P.K.Datta, District & Sessions Judge, Unakoti Judicial District, Kailashahar.
19. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura.
20. The Superintendent (Estt.) Section, High Court of Tripura, Agartala.
21. Personal Files.


26.02.19
Registrar General